POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

PLATINUM OCEAN ENERGY LIMITED

(NOW KNOWN AS INNOVENTIVE VENTURE LIMITED)

Registered Office at 153, Maker Chambers III, Nariman Point, Mumbai-400021,
Tel. No. 022-22832653, Fax No. 022-22040488

The details subsequent to the completion of the Offer made vide Public Announcement (PA) dated August 09, 2011 (Tuesday) and Corrigendum to PA dated December 03, 2011 (Saturday) pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Mr. Chandu L. Chavan ('Acquirer'), Mr. Ravindra W. Katre ('PAC1'), Mr. Sanjay H. Waghulade ('PAC2'), Mr. Parag M. Mulye ('PAC3'), Mr. Sanjay T. Bhade ('PAC4'), Mr. Shivaji R. Katke ('PAC5'), Aim Filtertech Pvt. Ltd. ('PAC6'), Opal Luxury Time Products Pvt. Ltd. ('PAC7'), Membrane Filters (India) Pvt. Ltd. ('PAC8') & Geneombio Technologies Pvt. Ltd. ('PAC9') (collectively known as PACs) at a price of ₹ 10/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : Platinum Ocean Energy Limited (Now known as Innoventive Ventures Limited)
2. Name of the Acquirer & PACs : A) Mr. Chandu L. Chavan, B) Mr. Ravindra W. Katre, C) Mr. Sanjay H. Waghulade, D) Mr. Parag M. Mulye, E) Mr. Sanjay T. Bhade, F) Mr. Shivaji R. Katke, G) Aim Filtertech Pvt. Ltd., H) Opal Luxury Time Products Pvt. Ltd., I) Membrane Filters (India) Pvt. Ltd., J) Geneombio Technologies Pvt. Ltd.
3. Name of Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of Registrar to the Offer : Purva Sharegistry (India) Pvt. Ltd.
5. Offer details
   a) Date of Opening of the Offer : December 12, 2011 (Monday)
   b) Date of Closure of the Offer : December 31, 2011 (Saturday)
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the Offer document		Actuals	
(i)	Offer Price	₹ 10/-		₹ 10/-	
(ii)	Shareholding of Acquirer & PACs (No & % of the voting capital) before PA & Share Purchase Agreement	Nil		Nil	
(iii)	Shares acquired by Acquirer under Share Purchase Agreement (No & % of the voting capital)	30,000 (0.20%)*		30,000 (0.20%)*	
(iv)	Shares acquired by Acquirer and PACs by way of Preferential Allotments (No & % of the voting capital)	1,13,28,701 (74.75%)*		1,13,28,701 (74.75%)*	
(v)	Shares acquired in the Open Offer (No & % of the voting capital)	30,31,008 (20.00%)*		Nil	
(vi)	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	₹ 3,03,10,080/-		Nil	
(vii)	Shares acquired after PA but before 7 working days prior to Closure Date, if any	Nil		Nil	
(viii)	Post Offer Shareholding of Acquirer & PACs (No & % of the voting capital) (ii+iii+iv+7,05,000#)	1,20,63,701 (79.60%)*#		1,13,58,701 (74.95%)*	
(ix)	Pre & Post Offer Shareholding of Public (No & % of the voting capital)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		37,96,335 (25.05%)*	30,91,335 (20.40%)*	37,96,335 (25.05%)*	37,96,335 (25.05%)*

*Based on the Total Post Preferential Equity Voting Capital of the Company

#Free shares available for transfer are only 7,05,000 shares. 30,91,335 shares which are under public category are under lock in requirement in accordance with the Chapter VII of the Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) Regulation, 2009 ('ICDR Regulations') pursuant to the Preferential Allotments

7. Status of Escrow Account, whether released or not : The amount retained in Escrow Account, with lien in favour of Manager to the Offer is in process and will be released shortly to the Acquirer.
8. Payment of Interest, if any, to the shareholders along with the details thereof : Nil
9. Status of Investor Complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirer, PACs - individually and its respective Directors severally and jointly accept full responsibility for the information contained in this Post Offer Public Announcement and are responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

Issued by Manager to the Offer on behalf of the Acquirer:

Intensive

INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Mr. Rishabh Jain / Mr. Nikesh Jain
131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.
Branches:- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Date: January 10, 2012 Place: Mumbai

PRESSMAN

Size: 12 (w) X24 (h)